SC/ST IA. S. Officers are on the panel of Additional Secretaries in Government of India and Government are not promoting them as Additional Secretaries, if so, the reasons therefor ?

THE PRIME MINISTER AND THE MINISTER OF PER-SONNEL, PUBLIC GRIEVAN-CES AND PENSIONS (SHRI VISHWANATH PRATAP SINGH): (a) to (c) Postings at the level of Secretaries, Additional Secre-taries and Joint Secretaries to the Government of India are made by borrowing officers from All India and the participating Services Group 'A* Services in the Central Government. Since the number of posts available at these levels is limited, the criteria for borrowing officers is to draw up suitability lists having due regard to the per-

eligibility formance record, and merit of the officers. These lists are much larger than the number of posts available at any given point of time. Therefore, it is not possible to place every person who is included in the suitability list since placement/posting against a particular post depends upon other factors including the many suitability of the officer for that particular post.

2. The number of Scheduled Caste and Scheduled Tribe IAS officers who by virtue of their seniority and the number of years of service left before retirement are eligible and who have been assessed for their suitability for the posts of Secretary, Additional Secretary and Joint Secretary and the number therein found suitable are as under: —

Level	Seniority	SC	ST
Secretary	. 1954-1959 batch		
Additional Sscretary	. 1960-1952 batch	14(5)	6(3)
Jaint Secretary	. 1963-1972 batch	126(62)	49(23)

(Figures in brackets indicate number found suitable).

3. At the level of Joint Secretary, only such officers are considered for posting who are offered by the State Governments. Presently there are 9 SC officers and 5 ST officers from the IAS on offer for posting at the Jt. Secretary level in the Government of India. Orders have been issued for posting one SC officers and one ST officer so far.

4. It is not a fact that SC/ST officers who are on the panel of Additional Secretary are being denied such postings in the Government of India. One ST officer of the 1961 batch has been appointed in the rank of Additional Secretary. One other ST

officer who is on the Additional Secretary panel from IAS batch of 1961 is yet to be actually so appointed. 5 SC and 1 ST officers of the 1962 batch have been found suitable for appointment as additional Secretaries and will be considered for appointment in due course when suitable vacancies arise.

Outlay for Jammu and Kashmir

2215. SHRI NARESH C. PUGLIA: Will the PRIME MI-NISTER be pleased to state:

(a) what is the total outlay approved for Jammu and Kashmir

154

156

for 1990-91 and the corresponding figures for 1989-90;

Written Answers

(b) the amount allocated out of this plan, for the Kashmir Valley during the corresponding periods; and

(c) whether Government are planning to increase the per capita income in the Valley; if so, what are the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PLAN-NING AND THE MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLE-MENTATION (SHRI BHAGEY GOBARDHAN): (a) The agreed outlay for the Annual Plan 1990-91 is Rs. 650 crores as against Rs. 550 crores for the Annual Plan 1989-90.

(b) No separate allocation ts made for the Kashmir Valley in the approved outlay by the Planning Commission.

(c) The object of the successive Five Year Plans/Annual Plans has been to improve the living standard of the people through the developmental efforts. In this process the State income also increases.

The par capita income in Jammu and Kashmir State has been consistently rising from year to year. The per capita income in the State at current prices has increased from Rs. 1455 in 1980-81 to Rs. 2344 in 1986-87 as per the Central Statistical Organisation.

विश्वावतन योगाश्रम द्वारा संचालित योग डिल्लोमा पाठ्यऋम में प्रवेश

2216. श्री राम नरेश यादवः क्या प्रधान मंत्री 8 मई, 1990 को राज्य सभा में ग्रतारांकित प्रकार सं० 452 के दिए गए उत्तर को देखेंग ग्रीर यह बताने को क्रपा करेंगे कि: (क) मार्च, 1990 में विश्वायतन योगाश्रम कटरा में डिप्लोमा तथा डिग्रो पाठ्यक्रम में प्रशिक्षण ले रहे व्यक्तियों को संख्या क्या थो तथा वर्तमान में प्रशिक्षण ले रहे व्यक्तियों की देशवार संख्या क्या है; तथा वहां प्रवेश लेने वाले व्यक्तियों की संख्या कितर्ना है;

(ख) क्या वर्तमान में विश्वायतन योगा-श्रम बंद पड़ा है; यदि हां, तो यह कब से बंद पड़ा हुं ग्रीर इसके क्या कारण हैं ;

(ग) क्या यह योगाश्रम सरकार से मान्यताप्राप्त है, यदि नहीं, तो क्या सरकार का ध्यान विश्वायतन योगाश्रम के उस विज्ञापन की स्रोर दिलाया गया है जो 18 ग्रगस्त, 1989 के हिन्दुस्तान टाइम्स समाचारपत्र में शिक्षा तथा समाज कल्याण विभाग द्वारा मान्यताप्राप्त एक वर्ष के योग प्रशिक्षण पाठ्यक्रमों के संबंध में प्रकाशित हन्ना था ; और

(घ) यदि हां, तो उन व्यक्तियों की संख्या कितनी है जिन्होंने वहां प्रवेश लिया ग्रौर उनकी परीक्षाग्रों के संबंध में वर्तमान स्थिति क्या है ?

मानव संसाधन विकास मंत्रालय में राज्य मंत्री (श्री चिभनभाई मेहता): (क) ग्रौर (ख) प्राप्त की गई सूचना के अनुसार विख्वायतन योग आश्रम, कटरा में मार्च, 1990 में डिप्लोमा पाठ्यकम में 70 व्यक्ति प्रशिक्षण प्राप्त कर रहे थे]]ग्रौर यह आश्रम तालाबन्दी के कारण 30 ग्रप्रैल, 1990 से बंद है ।

(ग) योग प्रशिक्षण पाठ्यक्रम के संबंध में 18 ग्रगस्त, 1989 के हिन्दुस्तान टाइम्स में विख्वायतन योग ग्राश्रम का कोई विज्ञापन नहीं छपा है । तथापि, हाल ही में 13 ग्रगस्त, 1989 के हिन्दु-स्तान टाइम्स ग्रंक में ऐसे एक विज्ञापन की ग्रोर सरकार का ध्यान ग्रार्कापत किया गया है । मानव संसाधन विकास मंत्रालय (शिक्षा विभाग) इस श्रेणी की संस्थाग्रों को मान्यता नहीं देती यद्यपि इस संस्था को 1977 तक वित्तीय सहायता दी गई थी।